

On. EXPLORATION IN PERSIAN GULF OFF-SHORE AREA

634. SHRI SIT ARAM JAIPURIA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the work of oil exploration in the Persian Gulf off-shore area undertaken by O.N.G.C. jointly with A.G.I.P. and Phillips has started; and

(b) if so, what progress has been made so far?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI HUMAYUN KABIR): (a) and (b) Yes, Sir. Some additional seismic work and certain other preliminary topographical and meteorological investigations have been started.

ELEMENTARY EDUCATION IN INDIA

635. DIWAN CHAMAN LALL: Will the Minister of EDUCATION be pleased to state:

(a) the number of children of school-going age in the country who do not attend any school; and

(b) whether the United States Government have recently allocated a sum of Rs. 20-79 crores for elementary education in India under a recent agreement entered with our Government and if so, what use is going to be made of this aid?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRIMATI SOUNDARAM RAMACHANDRAN) : (a) It is estimated that in 1965-66, 4-57 crore children of the ages 6—14 will not be attending any school.

(b) Yes, Sir. The amount represents assistance to cover part of expenditure to be incurred up to 31st March 1965 by the Central Government for the expansion of elementary education in the country.

HIGHER EDUCATION IN UNIVERSITIES

636. SHRI M. P. BHARGAVA: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the Vice-Chancellors of various Indian Universities met recently in Poona;

(b) if so, whether they have made any recommendations to Government regarding higher education in the Indian Universities; and

(c) whether any action is proposed to be taken by Government on their recommendations?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) Yes, Sir.

The Inter-University Board held its annual meeting in Poona.

(b) The recommendations made at the meeting have not been received by Government so far.

(c) Does not arise at present.

CASES PENDING IN HIGH COURTS

637. SHRI R. S. KHANDEKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases pending till the end of 1964 in different High Courts of India; and

(b) what arrangements Government have made for quicker disposal of those cases?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) A statement containing the required information is attached.

(b) The question of reducing pendency of cases in the High Courts has been constantly engaging the attention of the Government of India. Recently, some Additional Judges have been appointed in certain High Courts.

STATEMENT

Number of cases pending till the end of 1964 in different High Courts of India.

Sl. No.	Name of High Court	Number of cases pending at the end of 1964
1.	Allahabad	66,791
2.	Andhra Pradesh	23,384
3.	Assam and Nagaland	1,060